

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4946
ANSWERED ON:24.08.2001
NATIONAL COMMODITY EXCHANGE
A.P. JITHENDER REDDY

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government propose to set up National Commodity Exchange;
- (b) if so, the details thereof;
- (c) whether Government of Andhra Pradesh have offered all possible help for setting up of the proposed Exchange at Hyderabad;
- (d) if so, whether the Government have taken a decision in this regard; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

- (a) & (b): Yes, Sir. In pursuance of the recommendations of the Core Group, a Consortium of National Stock Exchange, ICICI, the Mahindras and Punjab State Warehousing Corporation were given in-principle approval by the Government in July, 2000, to establish the National Commodity Exchange. Due to delay by the promoter Consortium the National Commodity Exchange has not become operational so far.
- (c) : Yes, Sir.
- (d) & (e): Commodity Exchanges (including National Commodity Exchange), are not Government organizations. They are constituted by willing private bodies/persons on voluntary basis and registered under Companies Act. Central Government acts as facilitator.